



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.02.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 11.02.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1565 of 2025 Part Heard	Progin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	Kaustubh Rai	Parag Khandhar Pranav Khanna
2.	Comp. App. (AT) (Ins) No. 1226 of 2025 (With Defects)	Chamandeep Singh Natt Vs. Palchan Bhang Power Pvt. Ltd. & Ors.	Aditya Shukla	Aamir Zafar Khan Mohit Raghuwanshi Irfan Hasib Vijay Deora-R2 to R6

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)